NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 17.04.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB) No.7/ BB/ 2017 SI. No. 45/ 2017	*	Admission	Rule-6 of IB	Ultratech Cement Ltd., Vs Vishwas Concrete Pvt. Ltd.

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

21

SIGNATURE

REPRESENTATION TO WHOM

S J. SANGHVI 9844097226

PETITIONER

Heard counsel for petitioner. Perused the record.

Issue notice to the respondent. Registry to issue notice.

List it on 28.04.2017.

MEMBER (J)